

HIGH COURT OF JAMMU AND KASHMIR
(Office (camp) of the Registrar General at Jammu)

NOTIFICATION

No:- 2

Dated:- 26.09.2014

It is hereby notified for information of all concerned that High Court of Jammu and Kashmir and Courts Subordinate to it, shall function for the winter Session 2014-15 with effect from 1st October, 2014 as per the time schedule notified here under:

OFFICE HOURS:

High Court Wing Jammu : 10.00 A.M. to 05.00 P.M.
From 1st October, 2014 to April, 2015.

High Court Wing Srinagar : 10.30 A.M. to 04.00 P.M.
From 1st November, 2014 to April, 2015.

COURT HOURS

High Court Wing, Jammu : 10.30 A.M. to 01.00 P.M.
02.00 P.M. to 04.30 P.M.

High Court Wing, Srinagar : 10.30 A.M. to 01.00 P.M.
02.00 P.M. to 04.00 P.M.

Office Timing of Subordinate Courts at Jammu/Srinagar:

Jammu Province

From 1st October, 2014 to April, 2015 : 10.00 A.M. to 04.30 P.M.
(With Lunch Break from
1.00 P.M. to 1.30 P.M.)

(Except Courts located at Bhaderwah, Kishtwar, Gandoh(Bhallesa), Batote, Banihal, Gool & Bani).

Kashmir Province

From 1st November, 2014 to April, 2015 : 10.30 A.M. to 04.30 P.M.
(With Lunch Break from
1.00 P.M. to 1.30 P.M.)

(Including Courts located at Bhaderwah, Kishtwar, Gandoh(Bhallesa), Batote, Banihal, Gool & Bani).

By Order


(Suresh Kumar Sharma)
Registrar General

No:- 36-58) NG

Dated:- 26.09.2014

Copy of the:-

1. Registrar, Supreme Court of India, New Delhi.
2. Advocate General, J&K, Srinagar,
3. Secretary to Government, Department of LJ&PA, Govt. of J&K, Srinagar,
4. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K, Srinagar,
5. Secretary to Hon'ble Mr. Justice _____,
6. Registrar Vigilance, High Court of J&K, Srinagar,

7. Registrar Judicial, High Court of J&K, Jammu/Srinagar,
8. Registrar, High Court _____,
9. Principal District & Sessions Judge, _____,
10. Accountant General, J&K, Srinagar,
11. Deputy Accountant General, J&K, Srinagar,
12. President, Bar Association, High Court, Jammu/Srinagar,
13. Addl. Advocate General, J&K, Srinagar/Jammu,
14. Director Information, Srinagar/Jammu,
15. Secretary Bar Association, _____,
16. Station Director, Radio Doordarshan Kendra, Jammu/Srinagar,
17. Station Director, Radio Kashmir, Jammu/Srinagar, for announcement,
18. Sr. News Editor, Doordarshan Kendra, Jammu/Srinagar, for announcement,
19. Post Master General, Srinagar/Jammu,
20. Chief Accounts Officer, High Court of J&K,
21. Treasury Officer, Civil Secretariat, Jammu/Srinagar,
22. Protocol Officer, High Court Wing, Jammu/Srinagar,
.....for information and necessary action.
23. Manager, Government Press, Jammu/Srinagar, for publication in the next issue of Government Gazette.


Registrar General